## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 32/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2017

Name of the Company:

SREI Infrastructure Finance Ltd.

V/s.

K. S. Oils Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION

1. Estimation Advocate for Applicant 2. Military Perikh (Advocate

Far Stinghi & co. Advocates

3. BASANY C. AGRANAL Adv

**SIGNATURE** 

## ORDER

Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Mihir Parikh present for Applicant/ Financial Creditor. Learned Advocate Mr. Basant Agarwal present for Respondent.

Reply filed by Learned Counsel for Respondent.

Heard arguments of Learned Counsel for Applicant/ Financial Creditor and Learned Counsel for Respondent.

For orders 21.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of July, 2017.